

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4601  
ANSWERED ON:22.05.2006  
INCURSIONS BY WILD ANIMALS  
Shakya Shri Raghuraj Singh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any representation regarding problems created by wild elephants and other animals in the country preferably in Jharkhand;
- (b) if so, the details thereof alongwith the action taken thereon;
- (c) the existing norms for protection from wild animals of those who are residing in forest area; and
- (d) the amount released by the Union Government and spent by the State Governments under project Elephant, anti depredation measures and payment of ex-gratia relief to the victims of each forest State particularly in Jharkhand during each of last three years and current year 2006;

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir. Reports are being received from time to time regarding the problem created by wild elephants and other animals from different States in the country including the State of Jharkhand.
- (b) Financial assistance is released to the States under the Centrally Sponsored Scheme of Project Elephant for items like fencing, elephant proof trenches, setting up of anti-depredation squads, awareness campaigns and elephant habitat improvement works.
- (c)The norms for saving life and property from violent animals differs from State to State. However the ex-gratia relief being paid by the Central Government for the deceased family in case of death is Rs 1.00 lakh per person.
- (d)The amount released by the Union Government under the Centrally Sponsored Scheme ` Project Elephant` for anti-depredation measures and ex-gratia relief during the last three years to Jharkhand is given below:

Rs in lakhs  
YEAR ANTI-DEPREDATION EX-GRATIA RELIEF

2003-04	10.00	20.00
2004-05	10.80	27.20
200506	10.00	35.00

For the current financial year 2006-07 no proposal has been received from the State for release of Central Assistance.